cessing facilities etc. The ex-storage point prices of administered petroleum products are given in the enclosed Statement.

Statement

Ex-Storage Point Price of Administered Petroleum Products w.e.f. 3/7 July, 1996.

Name of Product	Selling Unit	Revised Basic Ceiling Selling Price Ex-Storage Point exclusive of Excise Duty Etc.) (Rs./Selling Unit)	
MS-87	KL	16055.43	
MS-93	KL	19180.43	
MS-80	KL	16091.86	
HSD WEF 3.7.96 WEF 7.7.96	KL KL	7432.46 6574.87	
LSHF HSD – Bunkering – Others	KL	7432.46	
	KL	11059.31	
LPG PKD. (Domestic)	MT	6901.95	
ATF – Other than International Airlin	KL nes	10837.56	
Aviation Gasoline	KL	12584.77	
SKO-Domestic	KL	2001.40	
SKL-Industrial Use	KL	6518.63	
LDO	KL	7263.82	
MLO	KL	7296.32	
Naphtha – Fert.	MT	4839.61	
- Others	MT	6683.26	
FO – Fert.	KL	3656.16	
- Others	KL	5895.86	
LSHS – Fert.	MT	3707.04	
– Others	MT	6245.29	
Bitumen – Bulk	MT	5362.53	
 Packed 	MT	6215.76	
Match WAX	MT	15804.74	
Paraffin WAX (1st Qlty).	МТ	20030.41	

U.S. Ambassador's Observation

3868 SHRI CHAMAN LAL GUPTA : SHRI TARIQ ANWAR :

Will the PRIME MINISTER be pleased to state:

(a) whether the U.S. Ambassador who recently visited Jammu & Kashmir has commented on the Kashmir problem, including the organisations/individuals he met;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) Yes Sir, The US Ambassador to India had visited the State of Jammu & Kashmir on 18-20 February, 1997. During the visit, he attended a function organised by the Jammu University and addressed the gathering. He is also reported to have met the Chief Minister and some of his ministerial colleagues, senior State Government and Security Force Officials, and various other political, social and business groups. During his address at the Jammu University, he referred to various issues pertaining to the situation in Jammu and Kashmir.

(c) The whole State of Jammu and Kashmir including the area illegally occupied by Pakistan, is an integral part of India. This position is well known to the US Government.

[Translation]

Handing Over of Bungalows;

3869.SHRI BUDHSEN PATEL : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have allotted the bungalow Nos. 13, 15, 17, 19 and 21 at Janpath to the Ministry of Welfare for setting up of Dr. Ambedkar National Public Library;

(b) if so, whether these bungalows have been handed over to the Welfare Ministry for the purpose; and

(c) if so, the details thereof and if not, the reasons therefor and the action being taken by the Government to hand over these bungalows to the Ministry of Welfare ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No, Sir.

(b) No, Sir.

(c) This Ministry has agreed in principle to allot land underneath bungalow Nos. 13, 15, 17, 19 & 21, Janpath to the Ministry of Welfare for construction of Dr. Ambedkar 147 Written Answers

National Public Library. As the said bungalows are with the Lok Sabha M.P. Pool, they were requested to hand over the vacant possession of the same to CPWD for further necessary action. Since the handing over of the possession of these bungalows to CPWD by Lok Sabha Secretariat is still awaited, the formal allotment of land in favour of Ministry of Welfare could not be made. The matter is being pursued with the Lok Sabha Secretariat.

[English]

Review of Rural Sanitation Programme

3870. DR. KRUPASINDHU BHOI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whet er the Government have made any review on the implementation of Rural Sanitation Programme;

(b) if so, the percentage of rural population in each state which have excess to the above centrally sponsored scheme during the Seventh and Eighth Plan;

(c) the reasons for not including the Scheme in the

Basic Minimum Programme; and

(d) the steps taken by the Government to make the scheme successful and to provide the facility to move the people in rural areas ?

THE MINISTER OF RURAL AREAS AND EMPLOY-MENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Yes, Sir.

(b) A Statement is attached.

(c) The Chief Minister's Conference held on 4-5 July, 1996 recommended that there should be effective convergence of sanitation hygiene and public health with the drinking water sources and facilities.

(d) the Centrally sponsored Rural Sanitation Programme and The State Minimum Needs Programme are under implementation to provide sanitation facilities in the rural areas. Creation of awareness through information, Education and Communication about necessity of sanitation has been an integral part of rural sanitation programme.

State/UT	Rural Population	Population coverage				
	as per 1991 Census (in lakhs)	as on 1.4.90		As on 31.1.97.		
		POP	%	POP	%	
1	2	3	4	5	6	
Andhra Pradesh	486.209	4 6. 8 73	9.64	73.531	15.12	
Arunachal Pradesh	7.539	5.710	75.74	5.955	78.99	
Assam	199.265	111.752	56.0 8	114.372	57.40	
Bihar	7 50 .215	45.020	6.00	62.525	8.33	
Goa	6.900	2.378	34.46	3.018	43.74	
Gujarat	270.635	45.728	16.90	56.159	20.75	
Haryana	124.089	4.929	3.97	18.956	15.28	
Himachal Pradesh	47.217	2.763	5.85	18.330	38.82	
Jammu & Kashmir	58.790	9.850	16.75	12.385	21.07	
Karnataka	310.694	21.353	6.87	48.042	15.46	
Kerala	214.182	105.444	49.23	113.769	53.12	
Madhya Pradesh	508.423	16.605	3.27	38.83 3	7.64	
Maharashtra	48 3.956	34.118	7.05	45.18 9	9.34	
Manipur	13.315	1 2 .288	92.2 9	12.913	96.98	
Meghalaya	14.447	3.092	21.40	3.61 5	25.02	
Mizoram	3.718	3.410	91.72	3.625	97.51	
Nagaland	10.013	0.184	1.84	0.741	7.40	

Statement